

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 490  
(To be answered on the 28<sup>th</sup> November 2024)**

**DEVELOPMENT OF RUPSI AIRPORT**

**490. SHRI JOYANTA BASUMATARY**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government has received any proposal for upgradation/development/ expansion of Rupsi Airport in Bodoland territorial Region, Assam;**
- (b) if so, the details thereof;**
- (c) whether it is also a fact that presently the Security checking and other Airport Security is being managed by the Assam police;**
- (d) whether the Government considers to handover the said Airport Security to CISF or any other Central Security Force in view of the security measures; and**
- (e) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Murlidhar Mohol)**

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**(a) & (b): Airports Authority of India (AAI) has requested for 200 Acres of Land from Govt of Assam for upgradation of Rupsi Airport.**

**(c) to (e): Rupsi airport is manned by Assam Police. Based on threat perception, MHA recommends to bring an airport under CISF security cover. At present, there is no proposal to handover Airport Security of Rupsi airport to CISF.**

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